

F.No.D-32021/4/2015/CESTAT/CT
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK-2, R.K.PURAM, NEW DELHI-110066

Date:-11/07/2018

CIRCULAR

With regard to relaxation of Air India tickets purchased from private agencies like yatra.com etc the DOPT has informed that the policy of granting relaxation for booking the air tickets for the purpose of LTC through travel agents other than 'M/s Balmer Lawrie & Company', 'M/s Ashok Travels & Tours' and IRCTC'. is presently under review. Till finalization of such policy, granting of relaxation in such cases has been put on hold. Therefore, the cases put up for relaxation have not been considered.



(Bineesh Kumar K.S)
Deputy Registrar

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